

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

20. C.A.(CAA)/86/MB/2021

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **01.12.2022**

NAME OF THE PARTIES: Standard chartered Finance Private Limited.
SECTION 230-232 OF COMPANIES ACT, 2013

ORDER

Mr. Amir Arsiwala, counsel appearing for the Applicant is present through
virtual hearing.

List this matter on **08.12.2022**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
//SKS//

Sd/-
H. V. SUBBA RAO
Member (Judicial)